

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI

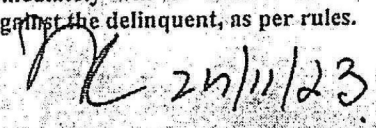
ORDER

The following transfer and postings are hereby made in official exigency, with immediate effect:

S. No.	Name & Emp. Code	From	To
01	Sh. Ghanshyam Kumar Mandal EC: 23125196	JA/Ahlmad in the court of Sh. Sankalp Kapoor, Ld. MM-06, South-West, Dwarka Courts, New Delhi.	JA in Administration Branch-II (HQs), Tis Hazari Courts, Delhi
02	Sh. Anuj Tripathi EC: 18794695	JA in Filing Section Branch, West, Tis Hazari Courts, Delhi	JA/Ahlmad in the court of Sh. Sankalp Kapoor, Ld. MM-06, South-West, Dwarka Courts, New Delhi.
03	Sh. Sunil Dang EC: 21816128	JA in the establishment of DSLSA, South, Saket Courts, New Delhi (on diverted capacity)	JA in Accounts Branch, South-East, Saket Courts, New Delhi

Note: (a) Transferred officials shall handover the charge of all the Court records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.

(b) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.



(Narottam Kaushal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

Dated, Delhi the 24 NOV 2023

38050-070 No.F.97(30-III)/P&T/Admn-II/HQs/2023/

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (West/South-West/South-East), Delhi/New Delhi.
2. The Member Secretary, DSLSA, RACC, New Delhi
3. The Officer/Officer In-Charge concerned.
4. The Personal Office of the undersigned.
5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
6. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
7. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
8. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
9. The Dealing Asst., Website Committee, THC 'Employees Corner' (on Website).
10. The officials concerned for immediate compliance.


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi